

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

32. IA 924/2024 In C.P. (IB)/430(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

**NAME OF THE PARTIES: - Prashant Jain**  
**IN THE MATTER OF**  
**SBM Bank (India) Limited**  
**V/s**  
**Akshay Mehta**

**Section: Application under any other provisions - IBC U/s 95(1) of (IBC)**

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**ORDER**

Adv. Prakash Shinde a/w Adv. Ruchita Jain appeared for the Petitioner through VC. Adv. Abhishek a/w Adv. Vidya Kata appeared for the Resolution Professional through VC. Counsel for the Petitioner wants to place on record some more documents which are relevant to this case. Let the said documents be filed by way of an additional affidavit. List this matter on **06.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**